

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT
RAJYA SABHA**

UNSTARRED QUESTION NO. 1712

ANSWERED ON THURSDAY, 03rd AUGUST, 2023

LACK OF DISABILITY COLUMN IN NOMINATION FORM

1712. Smt. Priyanka Chaturvedi :

Will the Minister of Law and Justice be pleased to state:

- (a) whether it is a fact that the Election Commission of India and the State Election Commission do not ask for the details of the disability of a person filing their nomination;*
- (b) if so, the details thereof;*
- (c) whether the Ministry has asked the ECI to consider including the column on disability in the nomination form;*
- (d) if so, the details thereof; and*
- (e) the State-wise data on the number of disabled people who filed for nomination in the last general election?*

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF LAW AND JUSTICE;
MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS; AND
MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a), (b) and (e): The Election Commission of India has informed that no such information is available with them.

(c) and (d): No sir.
